NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 23rd April, 2024, 10:30 A.M.

CP (IB) No. 52/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Kanodia Infratech Ltd. -Vs- Bhilai Jaypee Cement Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Saswat Kumar Acharya, Adv.
Mr. S. Pholgu, Adv.
Mr. Abhijeet Agarwal, Adv.

For Respondent (s)

ORDER

Both sides counsel present. At the request of the petitioner counsel, time extended to file the withdrawal memo. Hence, matter adjourned to 30.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)